

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**(COURT-II)**

**Item No. 205  
(IB)-2963(ND)2019**

**IN THE MATTER OF:**

**Tarun Khanna**

**... Applicant/Petitioner**

**Vs.**

**M/s. Deltronix India Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016 (CIRP)**

**Order delivered on 13.03.2020**

**CORAM:**

**MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**For the Applicant:**

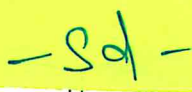
**Mr. S. P. Singh, Advocate**

**For the Respondent:**


**Mr. Rajesh Choudhary and Mr. Shashank Aggarwal,  
Advocates**

**ORDER**

Renotify this case on 27<sup>th</sup> March 2020.



**(L.N. GUPTA)  
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**